

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.5126/2022
(Arising out of impugned final judgment and order dated 13-12-2021
in WC No. 59863/2015 passed by the High Court of Judicature at
Allahabad)

SUN TOWER RESIDENTS WELFARE ASSOCIATION

Petitioner(s)

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

(IA No. 42521/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT AND IA No. 42519/2022 - EXEMPTION FROM FILING O.T.)

Date : 26-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.

Mr. S.K. Pal, Adv.

Mr. Sunil Kumar Sharma, AOR

Mr. Tushar Bhushan, Adv.

For Respondent(s) Mr. Abhishek Manu Singhvi, Sr. Adv.

Mr. Siddharth Dave, Sr. Adv.

Mr. Rajesh P., AOR

Mr. Rajat Juneja, Adv.

Mr. Deeptanshu Jain, Adv.

Ms. Preetika Dwivedi, AOR

Mr. Abhishek Mohantry, Adv.

Mr. Ravinder Kumar, Sr. Adv.

Ms. Tulika Mukherjee, AOR

Ms. Ekta Bharati, Adv.

Mr. Beenu Sharma, Adv.

Ms. Aastha Shrestha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 01.11.2022 (Non-miscellaneous day).

In the meantime, pleadings be completed.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR